

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.228- IA/208(AHM)2022

ITEM No.229- IA/215(AHM)2022

IN
CP(IB) 138 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Mr. Sanjay S Jaiswal Prop. Of Trigun Enterprise
V/s
Vivek Steelco Pvt Ltd

.....**Applicant**

.....**Respondent**

Order delivered on: 10/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Noopur Dalal, Adv.
For the Respondent :None present in IA 208 of 2022

ORDER

IA/208(AHM)2022

None present for respondent.

List for further consideration on 03.07.2024.

IA/215(AHM)2022

Respondents are not served Affidavit of service filed by the applicant shows that respondents are not served with notices. Ld. Counsel for the applicant is directed to serve notice once again upon respondents.

List for further consideration on 03.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)